GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3762
ANSWERED ON 12.08.2025

E-GOVERNANCE SERVICE IN TAMIL NADU

3762. SHRI THARANIVENTHAN M S:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a)   the details of the e-Panchayat Mission Mode Project (MMP);

(b)   the total number of Panchayats that have been covered under the project, State-wise including Tamil Nadu;

(c)   total financial allocation made for the implementation of the e-Panchayat MMP in Tamil Nadu and total funds allocated and utilised for digitization, infrastructure development and training of Panchayat staff, State-wise;

(d)   the steps taken to ensure the effective implementation of e-Governance services at the Panchayat level, including online delivery of services such as certificates, approvals and other administrative functions; and

(e)   the measures taken to ensure data security and privacy in the e-Panchayat system and how the system is being maintained to ensure long-term sustainability?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b)   The objective of the e-Panchayat Mission Mode Project (MMP) is to strengthen e-Governance in Panchayati Raj Institutions (PRIs) across the country and enhance the transparency, accountability, efficiency, and effectiveness of service delivery and governance at the grassroots level. The project aims to automate internal workflows and core functions of Panchayats and bring about greater citizen-centricity in their functioning. Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories. One of the flagship applications under this initiative is eGramSwaraj, an online platform for planning, budgeting, accounting, and

monitoring of works by Gram Panchayats. Additionally, integration of eGramSwaraj with the Public Financial Management System (PFMS) has enabled real-time payments to vendors and service providers, thereby enhancing financial transparency and efficiency.

The State-wise adoption status of eGramSwaraj for the XV Finance Commission including Tamil Nadu is provided at **Annexure-I**.

(c) Under the e-Panchayat Mission Mode Project (MMP), no direct funds are provided to the States. Instead, funds are allocated to the National Informatics Centre Services Inc. (NICSI) to provide central-level support for the maintenance of e-Panchayat applications.

The Ministry is implementing Centrally Sponsored Scheme of revamped Rashtriya Gram SwarajAbhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively.Training is also provided in areas related to the e-governance initiatives of the Ministry of Panchayati Raj (MoPR). Apart from training, the scheme also provide support to the States/ UTs to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on limited scale. Details of Central Share released and fund spent by the States/UTs during last three years under revamped RGSA is placed at **Annexure-II**.

(d) Under RGSA, one of the key areas is digital enablement of Panchayats to improve service delivery, transparency, and administrative efficiency. The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA, which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays.

Further, applications developed by the Ministry like MeriPanchayat have endeavored to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. For instance, Panchayat NIRNAY is an online application which aims to bring transparency and better management in conduct of Gram Sabhas by Panchayats.

Furthermore, to ensure ease of living and quality of life in rural areas of the country, the Ministry is supporting the States in co-location of Common Services Centres (CSCs) within Gram PanchayatBhawans and is being implemented in convergence with the Ministry of Electronics & Information Technology (MeitY). Through CSC co-location, Panchayats are being equipped to offer a wide range of e-governance services to rural citizens at their door steps.

As a result of these efforts, the use of digital technology at the grassroots level has increased, transparency in planning and accounting has improved, and the online service delivery capacity

of Panchayati Raj Institutions (PRIs) such as certificates, approvals and other administrative functions has significantly enhanced.

(e) To ensure the security and privacy of data collected through digital initiatives such as eGramSwaraj, the Ministry of Panchayati Raj has taken comprehensive technical and administrative measures, aligned with the security guidelines issued by the Ministry of Electronics and Information Technology (MeitY) and the National Cyber Security Policy of the Government of India. To safeguard thecollected data, the following measures have been implemented:

1.   **Data Dissemination and Masking**: All data published through reports and dashboards is appropriately masked to prevent the exposure of personally identifiable information.

2.   **Security of Data at Rest**:

   i.   Servers are protected behind firewalls, with strict access controls.
   ii.   Access permissions are role-based and assigned based on operational requirements.
   iii.   Digital Signature Certificates (DSC) and login credentials are stored in hashed, non-reversible, and non-human-readable formats.
   iv.   Password policies are strictly enforced, including mandatory password changes every 3 months and compulsory password reset on first login for new users.

3.   **Secure Development and Hosting Practices**:

   i.   Digital payment orders are signed using secure DSC utilities.
   ii.   Secure and updated development libraries and tools are used.
   iii.   Regular vulnerability assessments, OS patches, and infrastructure updates are conducted.
   iv.   The application undergoes periodic security audits in accordance with MeitY guidelines.
   v.   SSL encryption is enforced for all communications; HTTP traffic is automatically redirected to HTTPS.

These measures ensure that the eGramSwaraj platform operates in a secure environment, protecting user data from unauthorized access, leakage, or misuse. All development and hosting are conducted on secure government infrastructure, compliant with MeitY's IT Security Guidelines and the broader digital governance framework.

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Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3762 answered on 12.08.2025 regarding 'e-Governance Service in Tamil Nadu'.

Adoption of eGramSwaraj at Gram Panchayat level during FY 2024-25

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13328	13320	13002	660	660	645	13	13	13
2	ARUNACHAL PRADESH	2108	2108	426	0	0	0	27	26	11
3	ASSAM	2662	2197	2183	191	191	191	30	29	27
4	BIHAR	8054	8054	8046	534	534	531	38	38	38
5	CHHATTISGARH	11701	11684	11540	146	146	146	33	33	27
6	GOA	191	191	97	0	0	0	2	2	2
7	GUJARAT	14656	14645	14006	248	248	248	33	33	33
8	HARYANA	6226	6226	5980	143	143	134	22	22	22
9	HIMACHAL PRADESH	3615	3615	3557	81	81	81	12	12	12
10	JHARKHAND	4345	4345	4335	264	264	263	24	24	24
11	KARNATAKA	5954	5954	5942	238	232	127	31	31	29
12	KERALA	941	941	941	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23011	22987	313	313	311	52	52	52
14	MAHARASHTRA	27955	27940	27025	351	351	312	34	34	34
15	MANIPUR	3812	161	125	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
18	NAGALAND	1289	977	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6794	314	314	314	30	30	30
20	PUNJAB	13237	13234	10240	153	151	123	23	22	19
21	RAJASTHAN	11222	11219	10905	361	353	351	33	33	33
22	SIKKIM	199	199	195	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12520	388	388	388	36	36	36
24	TELANGANA	12991	12768	12648	572	540	514	32	32	32
25	TRIPURA	1194	1194	1175	75	75	75	9	9	9
26	UTTARAKHAND	7795	7795	7757	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57638	826	826	819	75	75	75
28	WEST BENGAL	3339	3339	3339	345	345	345	22	21	21
	Total	**264494**	**252969**	**244235**	**8691**	**6402**	**6165**	**659**	**649**	**616**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3762 answered on 12.08.2025 regarding ʹe-Governance Service in Tamil Naduʹ.

Details of Central Share released and fund spent by the States/UTs during last three years under revamped RGSA

Rs. in Cr.

Sl. No	State Name	2022-23		2023-24		2024-25	
		Funds Released*	Funds Utilized^	Funds Released*	Funds Utilized^	Funds Released*	Funds Utilized^
1	Andhra Pradesh	0.00	0.00	0.00	21.35	2.52	59.66
2	Arunachal Pradesh	108.69	132.45	72.09	89.97	70.00	77.94
3	Assam	55.29	95.15	77.70	91.41	60.00	72.60
4	Bihar	33.37	70.07	25.00	51.81	0.00	78.05
5	Chhattisgarh	0.00	29.52	17.57	22.25	16.50	34.13
6	Goa	0.00	1.12	0.89	1.00	1.35	1.29
7	Gujarat	0.00	0.01	0.00	1.28	0.00	15.48
8	Haryana	0.00	3.06	0.00	8.84	5.00	8.24
9	Himachal Pradesh	60.65	37.49	19.31	69.30	27.21	43.13
10	Jammu and Kashmir	40.00	57.75	65.00	98.61	65.00	57.89
11	Jharkhand	0.00	18.44	31.00	25.95	0.00	26.56
12	Karnataka	36.00	25.67	20.00	39.01	16.25	49.52
13	Kerala	30.40	23.13	10.00	37.04	10.00	32.65
14	Madhya Pradesh	28.00	145.17	32.17	74.16	40.00	96.92
15	Maharashtra	37.84	129.03	116.12	194.26	80.00	134.81
16	Manipur	8.63	3.31	9.56	8.34	0.00	3.91
17	Meghalaya	0.00	6.41	6.00	6.26	8.00	7.60
18	Mizoram	14.27	25.48	10.00	15.64	12.00	22.69
19	Nagaland	0.00	0.00	10.00	5.46	10.00	18.28
20	Odisha	11.40	24.83	27.33	44.22	20.00	60.15
21	Punjab	34.25	42.91	10.00	23.06	5.00	23.89
22	Rajasthan	0.00	32.41	21.72	40.12	15.00	30.88
23	Sikkim	6.01	4.98	6.00	7.90	7.00	7.35
24	Tamil Nadu	25.42	8.53	0.00	25.98	45.00	63.79
25	Telangana	0.00	3.19	20.00	20.47	0.00	9.05

Sl. No	State Name	2022-23		2023-24		2024-25	
		Funds Released*	Funds Utilized^	Funds Released*	Funds Utilized^	Funds Released*	Funds Utilized^
26	Tripura	9.80	3.76	7.43	10.96	10.00	20.29
27	Uttar Pradesh	85.05	96.33	84.13	158.95	38.77	180.84
28	Uttarakhand	42.48	57.15	64.67	66.29	50.00	63.72
29	West Bengal	4.28	50.89	33.69	57.32	52.68	82.68
	Union Territories						
30	Andaman and Nicobar Island	0.00	1.03	0.79	1.28	2.12	1.18
31	Dadra and Nagar Heveli And Daman And Diu	1.14	4.50	1.00	0.38	1.00	0.00
32	Ladakh	0.00	1.52	1.00	0.80	0.00	0.58
	Sub- Total	**672.97**	**1128.25**	**800.17**	**1317.21**	**670.40**	**1385.75**
	Others IA	10.01	10.01	14.69	14.69	23.77	23.77
	Total	**682.98**	**1138.26**	**814.86**	**1331.90**	**694.17**	**1409.52**

Note: Wherever the expenditure is higher that the release, it is because of the unspent fund lying with the state from previous years.

*Fund released as Central Share

^ Funds utilized includes Central Share as well as State share.

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